

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:381

ANSWERED ON:06.12.2013

WAGES TO ANGANWADI SEVIKAS SAHAYIKAS

Singh Shri Mahabali

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether additional wages are being given to the Anganwadi Sewikas / Sahayikas by all the States from their own resources except Arunachal Pradesh, Bihar, Mizoram and Nagaland;

(b) if so, the details thereof;

(c) whether the Government proposes to issue instructions to all the States to give additional wages to all the Anganwadi Sewikas / Sahayikas from their own resources; and

(d) if so, the details thereof and if not, the reasons therefor ?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (b): Yes Madam, ICDS Scheme envisages the Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) as "honorary workers" from the local community who come forward to render their services, on part-time basis, in the areas of child care and development. They are paid a fixed honorarium per month as decided by the Government from time to time. The States / UTs also provide additional honoraria to AWWs and AWHs from their own resources. The amount of additional honoraria given by the States / UTs (except Arunachal Pradesh, Bihar, Mizoram and Nagaland) from their own resources are Annexed.

(c) & (d): Yes Madam, the States / UTs which are not paying any additional honorarium or paying very less amount from their resources have been requested to consider payment / enhancement of additional honorarium to AWWs / AWHs.